

BEFORE THE SECURITIES AND EXCHANGE BOARD OF INDIA, MUMBAI

CORRIGENDUM

TO THE ORDER NO. WTM/SR/SEBI/EFD/168/10/2015

1. Securities and Exchange Board of India ("**SEBI**") vide an Order bearing no.WTM/SR/SEBI/EFD/168/10/2015 dated October 21, 2015 ("**Order**"), passed certain directions as mentioned at **paragraph 17** thereof against Mr. Tushar S. Jhaveri.
2. SEBI has noticed an error in the PAN of Mr. Tushar S. Jhaveri, as mentioned in the Order. Accordingly, the PAN of Mr. Tushar S. Jhaveri, as mentioned in the Order, shall now be read as mentioned in the fourth column of the Table below—

Sr. No.	Name	PAN as mentioned in the Order	Correct PAN
1	Mr. Tushar S. Jhaveri	AACPZ7287J	AACPZ7827J

3. The Order shall be read with this Corrigendum. A copy of this Corrigendum shall be served on all recognized stock exchanges and depositories for necessary action.

Date: October 27, 2015

Place: Mumbai

S.RAMAN

WHOLE TIME MEMBER

SECURITIES AND EXCHANGE BOARD OF INDIA